

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No.Estt.(RJS)/ 22/2019

Date: 27-3-19

Pursuant to Rule 7 of the Rajasthan Judicial Service Rules, 2010, vacancies in the **District Judge Cadre** for the year 2019-20 are notified as under:-

Total Vacancies =	[14 +1*]	15
Vacancies for Direct Recruitment		02
Vacancies for promotion by LCE		01
Vacancies for Regular Promotion		11

Note:- *01 future vacancy is not assigned to any category for the present. However, this vacancy will be assigned as per roster to the particular category wherein any vacancy on account of death, elevation, dismissal etc. will arise.

BY ORDER,


REGISTRAR GENERAL

No.RJS/Estt.B2(i)/02/2019/3025

Date: 27-3-19

Copy forwarded to the following for information:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar(Vig.)/(Examination)(Admn.)/(Rules)/(Class.), OSD(F&I), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges/P.O., All Tribunals.
12. P.S. to All Hon'ble Judges at Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.


REGISTRAR GENERAL